

[*Translation*]

**Allotment of Houses to Jhuggi Dwellers  
in Delhi**

9995. SHRI HARISHANKAR MAHALE:  
Will the Minister of URBAN DEVELOPMENT  
be pleased to state:

(a) whether Jhuggi Dwellers are being  
allotted houses in those areas of Delhi where  
the Prime Minister had visited recently;

(b) if so, the details thereof;

(c) whether jhuggi dwellers of other  
areas will also be allotted houses which have  
not been visited by the Prime Minister;

(d) if so, when; and

(e) if not, the reasons therefor?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (e). There is no scheme for allotment of houses as such to jhuggi dwellers in Delhi. However, technical and financial support is provided for in situ upgradation of their shelters to jhuggi dwellers located at sites not required for public projects. Those located on project sites needed for public purposes are provided with developed plots at alternative locations under 'site & services' programme. Generally, civic amenities (e.g. paved pathways, surface drains, safe drinking water, street lights, toilets etc.) are provided in J.J. clusters under the Scheme of Environment Improvement of Jhuggi Jhonpris. The policy of Govt. is not to permit any fresh encroachment and the above facilities are available only to old established jhuggies.

[*English*]

**Quarters for Employees in Tribal Areas**

9996. SHRI K. PRADHANI: Will the

Minister of WELFARE be pleased to state:

(a) the details of the amount allocated  
and released for construction of quarters for  
employees in tribal areas;

(b) whether this amount has been fully  
utilised;

(c) the number of quarters constructed  
and the details thereof;

(d) whether some amount was diverted  
for other works; and

(e) if so, the details together with rea-  
sons therefor?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) to (c). The awards of the Eighth and Ninth Finance Commissions, include a sum of Rs. 4520.10 lakhs, for the construction of staff quarters for the employees in the tribal areas of 13 revenue deficit States, having tribal sub-plan during the Seventh Plan period (1985-90), for the upgradation of tribal administration. Based on the progress of works, the Ministry of Finance released grants amounting to Rs. 3551.99 lakhs to these States during that period. Full information regarding the number of quarters constructed is being collected and will be laid on the Table of the House.

(d) and (e). A sum of Rs. 30 lakhs and Rs. 67.50 lakhs were diverted in Orissa and West Bengal respectively from the funds allocated for the construction of the staff quarters to the development of infrastructure for the tribal villages on the requests of the State Governments.

**Construction of Houses by HUDCO in  
Delhi**

9997. PROF. VIJAY KUMAR MALHOTRA: Will the Minister of URBAN DEVELOPMENT be pleased to state: